

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/GAZ/14-48/74-XI-7672
Dated Shimla the 11th April, 2017

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From

The Registrar General,
High Court of Himachal Pradesh,
Shimla-171 001.

To

All the District and Sessions Judges,
in Himachal Pradesh.

Subject: Appointment to the H.P. Judicial Service in the cadre of District Judges/Additional District Judges in the pay scale of ₹ 51550-63070 - wide publicity.

Sir,

A copy of the advertisement notice, inviting applications from eligible candidates i.e. members of the Bar (Advocates) belonging to, General Category, Scheduled Caste Category & OBC, Category for appointment as Additional District and Sessions Judge in the pay scale of Rs.51550-63070 is enclosed. You are also requested to display on the notice board of your District/Sub- Divisional Courts premises immediately to give wide publicity.

The advertisement notice has already been sent for publication in the leading Newspapers i.e. The Tribune and Amar Ujala. The format of the application, eligibility criteria and other requirements are available on the High Court Website i.e. <http://hphighcourt.nic.in>.

Yours faithfully,

(Rajeev Bhardwaj)
Registrar General

Encls: As above



